

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2401  
ANSWERED ON:18.03.2005  
EXEMPTION OF EXCISE & CUSTOMS DUTY  
Rao Shri Kavuru Samba Siva;Yaskhi Shri Madhu Goud

**Will the Minister of FINANCE be pleased to state:**

:

(a) whether some State Governments requested the Union Government for exemption of Customs Duty to Budha Purnima Project Authority, HUDA, Hyderabad for the proposed Laser Show Project at Lumbini Park; and

(b) if so, the response of the Union Government thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

(a) & (b): Yes, State Government of Andhra Pradesh had requested for exemption of customs Duty to the Budha Purnima Project Authority, but the same could not be acceded to, as it did not meet with the guidelines issued for exemption under Section 25(2) of the Customs Act 1962.